

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 21

Dated Guwahati, the 13th March, 2023

Hon'ble Mr. Justice Kardak Ete has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 13th March, 2023 at 10:00 A.M. as per Government of India's Notification **No. K.13018/03/2022-US.II** dated 10/03/2023, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- Gautam Baruah

REGISTRAR GENERAL

Memo No.HC.III-11/2023/1329-1355/G, dated Guwahati, the 13th March, 2023.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/03/2022-US.II** dated 10/03/2023.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K.13018/03/2022-US.II** dated 10/03/2023, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K.13018/03/2022-US.II** dated 10/03/2023.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Kardak Ete, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K.13018/03/2022-US.II** dated 10/03/2023.


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(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/03/2022-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011.
Dated: 10th March, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Kardak Ete, as an Additional Judge of the Gauhati High Court, for a period of two years with effect from the date he assumes charge of his office.

MP
10/3/2023

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.